

ADM/54/2020

Office of the
Prl. District & Sessions Judge,
Bengaluru Rural District,
Bengaluru, Dated: 06.07.2020.

NOTIFICATION

PART-A

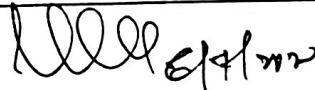
In continuation of this office Notification No. ADM/294/2020 dated 03.07.2020, the following sitting arrangement is made in respect of the following Judicial Officer:-

Sl. No.	Name and Designation of the officer	Date of Sittings
1	Sri Sandesh K., Prl. Civil Judge & JMFC, Devanahalli	08.07.2020 10.07.2020

PART-B

Sitting arrangement made vide this office Notification No.294/2020 dated 03.07.2020, in respect of the following Judicial Officer stands cancelled:

Sl. No.	Name and Designation of the officer	Date of Sittings
1	Smt. Smitha Malaganve III Addl. Civil Judge, Bengaluru Rural District, Bengaluru.	08.07.2020



(VENKATESH NAIK T.)
Prl. District & Sessions Judge,
Bengaluru Rural District,
Bengaluru.
Prl. District & Sessions Judge
Bangalore Rural District
Bangalore